

the Companies Act, 1956 has been filed in the Company Law Board Bench, Eastern Region, Calcutta on 26-12-1981 by one Shri Dwarka Nath Jha against M/s. Newspapers and Publications Limited, Patna.

(b) The aforesaid petition has been filed before the Bench for seeking its directions for the holding of an extraordinary general meeting of the company with a view eventually for considering the removal of the present Chairman-cum-Managing Director of the company and for the appointment of new directors in the existing vacancies including the vacancy, if any, to be caused by the removal of the Managing Director. The petition was heard on 3-2-1982 at Patna and was adjourned with the consent of the parties to 12-3-1982 with a direction, inter alia, for service of a copy of the petition on all the shareholders of the company. The decision on the petition will be taken after the parties have been heard.

Microwave Channels for National T.V. Hook-up

1597. SHRI G. Y. KRISHNAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any decision has been taken by the Posts and Telegraphs Department to start work on microwave channels which can facilitate a national television hook-up;

(b) if so, the details regarding the equipment and their cost and whether these equipments have been imported and if so, the details regarding the preparation for their maintenance charge etc.; and

(c) the details regarding the names of the cities which are going to be linked through the microwave channels for T.V. hook-up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Posts and

Telegraphs Department is taking action where firm demand for such facility is received from the department of Doordarshan.

(b) and (c). The details in respect of projects so far sanctioned are as under:

| Name of the TV bearer microwave channel | Estimated cost of equipment in Rs. Lakhs |
|---|--|
| 1. Madras-Bombay | 227.36 |
| 2. Bombay-Poona | 80.64 |
| 3. Bombay-Delhi-Calcutta | 501.09 |
| 4. Delhi-Srinagar | 127.11 |
| 5. Jullundur-Amritsar | 36.82 |

Microwave radio equipment are being imported. Equipment for coaxial T. V. end links are being procured from indigenous sources. The equipment are maintained by the Posts and Telegraphs Department and rental is paid by the Department of Doordarshan. The above mentioned projects cover the following cities:

Calcutta, Lucknow, Kanpur, Delhi Jullundur, Srinagar, Amritsar, Bombay, Pune, Panjim, Bangalore and Madras.

Cooking Gas connections

1598. SHRI MOOL CHAND DAGA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number and names of places, State-wise, where cooking gas will be provided by Government during the current year and next year;

(b) the names of the dealers appointed or likely to be appointed this year alongwith the basis of their appointment; and

(c) the particulars of the committee which deals with this work?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS

(SHRI P. SHIV SHANKAR): (a) Oil companies are expected to put up about 780 LPG distributorships in different parts of the country against their plans for 1981-82 and 1982-83 as per State-wise details given in the enclosed statement. Unless it is confined to a particular State(s), compilation of names of all the locations in the country is a time consuming process and may not be commensurate with the objective in view.

(b) Dealers are appointed by the respective oil companies on the recommendations of the Selection Committees constituted for the purpose in accordance with the guidelines pres-

cribed, after necessary field investigations. Details of selections already made during this year are not readily available as the selections are being regularly held.

(c) The Selection Committee for selecting dealers under 'open' category consists of one representative of the concerned oil company and a representative each of the two other oil companies. For selection of dealers under reserved categories, the committee will also have a representative from the Government. However, for selection of SC/ST candidates applying against advertisements issued from 1-10-1981, the Selection Committees will, in addition, consist of a representative of the concerned State Government not below the rank of Deputy Secretary.

Statement

| S. No. | State | No. of Proposals for opening of LPG dealer-ships | |
|--------|----------------------|--|------------|
| | | 1981-82 | 1982-83 |
| 1. | Andhra Pradesh | 13 | 40 |
| 2. | Bihar | 20 | 20 |
| 3. | Gujarat | 22 | 30 |
| 4. | Haryana | 12 | 17 |
| 5. | Himachal Pradesh | 4 | 8 |
| 6. | Jammu & Kashmir | .. | 8 |
| 7. | Karnataka | 24 | 21 |
| 8. | Kerala | 10 | 22 |
| 9. | Madhya Pradesh | 32 | 17 |
| 10. | Maharashtra | 45 | 28 |
| 11. | Orissa | 15 | 10 |
| 12. | Punjab | 28 | 19 |
| 13. | Rajasthan | 33 | 14 |
| 14. | Tamil Nadu | 25 | 46 |
| 15. | Uttar Pradesh | 65 | 47 |
| 16. | West Bengal | 11 | 26 |
| 17. | Delhi | 4 | 13 |
| 18. | Chandigarh | 1 | 3 |
| 19. | Goa, Daman & Diu | 4 | 3 |
| 20. | Pondicherry | .. | 2 |
| 21. | North Eastern States | .. | 18 |
| | | 368 | 412 |